

ACT No. XXIX OF 1926.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the
3rd September, 1926.)

An Act further to amend the Workmen's Compensation Act, 1923.

WHEREAS it is expedient further to amend the Work-
men's Compensation Act, 1923; It is hereby enacted
as follows:—

1. This Act may be called the Workmen's Compensation Short title.
(Amendment) Act, 1926.

2. In sub-section (2) of section 3 of the Workmen's Com- Amendment of
pensation Act, 1923, for the words "hides or skins" the section 3, Act
following shall be substituted, namely:— VIII of 1923.

"or animal carcasses or parts of such carcasses, or in
the loading, unloading or transport of any mer-
chandise, or in any work in connection with animals
infected with anthrax."

Price 1 anna or 1½d.]

MGIPC—L—1-85—14-10-26—12,500.